

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 20/(MAH)/2016  
M.A No. 277/2017

**CORAM:**

### Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2017

NAME OF THE PARTIES: Sangeeta Vijay Kumar  
V/s.  
Tanvi Construction Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241 to 244 of the Companies Act, 2013.

| S. No. | NAME  | DESIGNATION                 | SIGNATURE   |
|--------|---|-----------------------------|---|
| 1.     | Armin Wandewala Advocate<br>Falkshay Vanu Partner<br>M&S Vanu<br>& Associates,<br>Advocates for<br>Respondent<br>No 1 |                             | A. M. Vanu<br>2   |
| 2.     | Gauraj Shah<br>I/B Rahul D. Oale<br>a/w Siddhesh S. Shetye  | Advocate<br>for Petitioners |  |
|        |   | ORDER                       |   |

MA 277/2017 in CP 20/241-242/NCLT/MB/MAH/2016

At request of the Petitioner Counsel for not pressing MA 277/2017, the same is hereby dismissed as withdrawn.

List this matter on 24.11.2017.

Sd/-  
V. NALLASENAPATHY  
M. Sc. (Teaching)

SD / =

B. S. V. PRAKASH KUMAR  
Member (Judicial)